

[Shri Ram Niwas]

Notification No. G. S. R. 245 (E) in Gazette of India dated the 15 April, 1972.

- (ii) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1972, published in Notification No. G. S. R. 246 (E) in Gazette of India dated the 15th April, 1972. [Placed in Library. See. No. LT—1852/72]

CERTIFIED ACCOUNTS ETC. OF KHADI AND VILLAGE INDUSTRIES COMMISSION 1966-67 AND 1967-68

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD); I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi version) under subsection (4) of section 23 of the Khadi and Village Industries Commission Act, 1956 :—
- (i) Certified Accounts of the Khadi and Village Industries Commission for the year 1966-67 together with Audit Report thereon.
- (ii) Certified Accounts of the Khadi and Villages Industries Commission for the year 1967-68 together with the Audit Report thereon.
- (2) Two statements (Hindi and English versions) showing reasons for delay laying the above documents. [Placed in Library See. No. LT—1953/72]

12. 18 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWELFTH REPORT AND MINUTES

SHRI M. B. RANA (Broach): I beg to present the following Report and Minutes of the Committee on Public Undertakings :—

- (1) Twelfth Report on Food Corporation of India; and

- (2) Minutes of the sittings of the Committee relating to the above Report.

ESTIMATES COMMITTEE
NINETEENTH AND TWENTIETH REPORTS

SHR LILADHAR KOTOKI (Nowgong): I beg to present the following Reports of the Estimates Committee :—

- (1) Nineteenth Report on the Ministry of Industrial Development (Department of Industrial Development)-Industrial Licensing.
- (2) Twentieth Report on the Ministry of Steel and Mines (Department of Steel)-Planning, Development, Production, Distribution etc. of Iron and Steel and Ferro-Alloys.

PUBLIC ACCOUNTS COMMITTEE
THIRTY-SEVENTH AND FORTY-SIXTH REPORTS

SHRI SEZHIAN (Kumbakonam): I beg to present the following Reports of the Public Accounts Committee :—

- (1) Thirty-seventh Report regarding Report of the Comptroller and Auditor General of India for the year 196.-70, Central Government (Civil) relating to the Ministry of Irrigation and Power and Government of Punjab Audit Report, 1968 relating to Bhakra Dam Administration and Beas Project only.
- (2) Forty-sixth Report regarding Report of the Comptroller and Auditor General of India for the year 1969-70-Central Government (Posts and Telegraphs).

12. 19. hrs

STATEMENT RE : ARRANGEMENTS FOR DEEP SEA FISHING

MR. SPEAKER : Shri Annasabeb. P. Shinde.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASABEB P. SHINDE): May I lay it on the Table of the House ?